

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP(IB)/79(CHE)/2022

NAME OF THE PETITIONER(S) : Liquidator of M/s Invalued Trading Pvt Ltd

NAME OF THE RESPONDENTS :

UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. S.Sathiyarayanan through video conferencing mode.

List the matter before Regular Bench on **18.04.2023** for further hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

MS



**(SANJIV JAIN)
MEMBER (JUDICIAL)**